

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).36084/2017

(Arising out of impugned final judgment and order dated 14-12-2016
in CMWP No.58584/2016 passed by the High Court Of Judicature At
Allahabad)

RAJ KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No.120451/2017-CONDONATION OF DELAY IN FILING and IA
No.120452/2017-EXEMPTION FROM FILING O.T.)

Date : 24-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUDFor Petitioner(s) Mr. Dinesh S. Badiar, Adv.
Ms. Shalu Sharma, Adv. [AOR]

For Respondent(s) --

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with C.A.No.15137 of 2017.

(Subhash Chander)
AR-cum-PS(H.S. Parasher)
Assistant Registrar